GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2615 ANSWERED ON:13.03.2013 SETTING UP OF HIGHER EDUCATIONAL INSTITUTIONS Singh Shri Pashupati Nath

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is contemplating to set up higher educational institutions in the country including Jharkhand during the 12th Five Year Plan;

(b) if so, the details thereof, State-wise;

(c) whether the Government proposes to make education in higher educational institutions affordable for the poor students in the country including Jharkhand; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): The Ministry of Human Resource Development (MHRD) in consultation with the Planning Commission has decided that in the 12th Plan, the focus must be on consolidation of newly created Central Educational Institutions (CEIs) set up in the 11th Plan and quality improvement, rather than on the creation of new CEIs. However, the on-going schemes to set up new institutions are being continued.

Under the Centrally Sponsored Scheme (CSS) to set up a Model Degree College in each of the identified 374 Educationally Backward Districts (EBDs) during the XI and XII plan period, Model Degree Colleges are being set up in these EBDs in partnership with the State Governments. Details of the 374 Districts are available athttp://www.ugc.ac.in/oldpdf/xiplanpdf/new model colleges EBD_16nov09.pdf. Twelve such districts have been identified in Jharkhand. However, as informed by the University Grants Commission (UGC), no proposal from the State Government of Jharkhand has been received so far.

Under the scheme of sub-mission on Polytechnics, the MHRD provides a one-time financial assistance per polytechnic to the States/Union Territories for setting up new polytechnics in 300 un-served and underserved districts of the country. A list of the 300 districts is at Annexure. In the state of Jharkhand, financial assistance has been provided for setting up new polytechnics in all 17 eligible districts.

Under the scheme to establish twenty new Indian Institutes of Information Technology (IIITs), o n a Not-for-profit Public Private Partnership (N-PPP) mode, the MHRD had invited proposals from all the State Governments. The proposals of seven states namely Assam, Tripura, Rajasthan, Madhya Pradesh, Kerala, Tamil Nadu and Himachal Pradesh for setting of IIITs in the PPP mode has been received and approved by MHRD. Jharkhand has identified the land for setting up the IIITs, but it has yet to identify the industry partners.

(c) & (d): Yes, Madam. During the XI Plan, the Central Government has introduced a new Central Sector Scheme of Scholarship for College and University Students with the objective to provide financial assistance to meritorious students from low income families to meet a part of their day-to- day expenses while pursuing higher studies. The Central Government has also launched a scheme in 2009 to provide full interest subsidy during the period of moratorium (i.e., course period plus one year or six months after getting job, whichever is earlier) on loans taken by students belonging to Economically Weaker Sections (EWS) from Scheduled Banks under the Educational Loan scheme of the Indian Banks' Association, for pursuing any approved courses of studies from recognised institutions in India.

The UGC too implements scholarships for students from socially disadvantaged sections such as Post-Graduate Scholarships for SC/ST Students in professional courses, Post doctoral Fellowships for SC/ST students, and Rajiv Gandhi National Fellowships for SC/ST students.